

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.218 – IA/1043(AHM)2022
ITEM No.219 – IA/901(AHM)2022
ITEM No.220 – IA/1017(AHM)2022
ITEM No.221 – IA/1018(AHM)2022
ITEM No.222 – IA/1019(AHM)2022
ITEM No.223 – IA/1020(AHM)2022
ITEM No.224 – IA/1044(AHM)2022
ITEM No.225 – IA/1045(AHM)2022
ITEM No.226 – IA/1046(AHM)2022
ITEM No.227 – IA/1395(AHM)2023
ITEM No.228 – IA/1396(AHM)2023
in
CP(IB) 53 of 2017

Proceedings under Section 7 IBC

IN THE MATTER OF:

ICICI Bank Ltd
V/s
ABG Shipyard Ltd

.....Applicant

.....Respondent

Order delivered on: 29/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

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| For the Applicant | : Ms. Adrita Bhuyan, Adv. sMr. Yuvraj Thakore, Adv. in IA 1396/23. Mr. Manish Bhatt, Sr. Adv. a.w Mr. Parth Shah |
| For the Liquidator | : Mr. Monaal Davawala, Adv. |
| For the Respondents | : Mr. Aditya Mehta, Adv. a. w. Mr. Yash Agarwal, |
| For the ICICI | : Mr. Yashraj Champawat, Adv. Mr. Apoorv Khator, Adv. for IBBI |

ORDER

**IA/901(AHM)2022, IA/1017(AHM)2022, IA/1018(AHM)2022, IA/1019(AHM)2022,
IA/1020(AHM)2022, IA/1043(AHM)2022, IA/1044(AHM)2022, IA/1045(AHM)202 &
IA/1046(AHM)2022**

List for further consideration on 03.07.2024.

IA/1395(AHM)2023 & IA 1396 of 2023

A leave note is received from the side of Ld. Counsel for the respondent.

List for further consideration on 14.05.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)